

**STATISTICAL DATA OF CASES OF COMMERCIAL COURTS, COMMERCIAL APPELLATE COURTS, COMMERCIAL DIVISION & COMMERCIAL APPELLATE DIVISION IN THE STATE OF UTTARAKHAND AS PER THE NOTIFICATION DATED 29.04.2020 OF DEPARTMENT OF LEGAL AFFAIRS, MINISTRY OF LAW AND JUSTICE, NEW DELHI**  
**FOR THE MONTH OF OCTOBER - 2022**

| <b>Form 1</b>                                 |   |          |          |                                     |          |                        |                    |                      |                  |
|---|---|----------|----------|-------------------------------------|----------|------------------------|--------------------|----------------------|------------------|
| <b>List of cases e-filed during the month</b> |   |          |          |                                     |          |                        |                    |                      |                  |
| Sl. No.                                       | Court   | District | Case No. | Petitioner Name Vs. Respondent Name | Advocate | Advocate Mobile Number | Advocate E-mail Id | Date of Registration | Date of e-filing |
| [1]   | [2]   | [3]      | [4]      | [5]                                 | [6]      | [7]                    | [8]                | [9]                  | [10]             |
| 1   | <b>High Court of Uttarakhand, Nainital</b>      | -        | -        | -                                   | -        | -                      | -                  | -                    | -                |
| 2   | Addl. District Judge, Commercial Court Dehradun | Dehradun | -        | -                                   | -        | -                      | -                  | -                    | -                |

| <b>Form -2</b>  |   |          |          |                                     |          |                      |                                 |
|---|---|----------|----------|-------------------------------------|----------|----------------------|---------------------------------|
| <b>List of cases in which e-payment of Court fees was made during the month</b> |   |          |          |                                     |          |                      |                                 |
| Sl. No.   | Court   | District | Case No. | Petitioner Name Vs. Respondent Name | Advocate | Date of Registration | Date of e-payment of Court fees |
| [1]   | [2]   | [3]      | [4]      | [5]                                 | [6]      | [7]                  | [8]                             |
| 1   | <b>High Court of Uttarakhand, Nainital</b>      | -        | -        | -                                   | -        | -                    | -                               |
| 2   | Addl. District Judge, Commercial Court Dehradun | Dehradun | -        | -                                   | -        | -                    | -                               |

| <p align="center"><b>Form -3</b><br/> <b>List of cases in which Electronic Service of process has taken place during the month</b></p> |  |          |          |                                     |          |                      |                                       |
|--|--|----------|----------|-------------------------------------|----------|----------------------|---------------------------------------|
| Sl. No.  | Court  | District | Case No. | Petitioner Name Vs. Respondent Name | Advocate | Date of Registration | Date of Electronic Service of process |
| [1]  | [2]  | [3]      | [4]      | [5]                                 | [6]      | [7]                  | [8]                                   |
| 1  | <b>High Court of Uttarakhand, Nainital</b>         | -        | -        | -                                   | -        | -                    | -                                     |
| 2  | Addl. District Judge,<br>Commercial Court Dehradun | Dehradun | -        | -                                   | -        | -                    | -                                     |

| <p align="center"><b>Form -4</b><br/> <b>List of total no. of cases randomly allocated during the month</b></p> |  |          |            |           |           |  |
|---|--|----------|------------|-----------|-----------|--|
| Sl. No.   | Court  | District | Court Name | Court No. | Case Type | Case Count (No. of cases randomly allocated) |
| [1]   | [2]  | [3]      | [4]        | [5]       | [6]       | [7]  |
| 1   | <b>High Court of Uttarakhand, Nainital</b>         | -        | -          | -         | -         | -  |
| 2   | Addl. District Judge,<br>Commercial Court Dehradun | Dehradun | -          | -         | -         | -  |

**Form -5**

**List of cases in which cases Management Hearing was held during the month**

| Sl. No. | Court   | District | Case No. | Petitioner Name Vs. Respondent Name | Advocate | Date of Registration | Date of case Management Hearing |
|---------|---|----------|----------|-------------------------------------|----------|----------------------|---------------------------------|
| [1]     | [2]   | [3]      | [4]      | [5]                                 | [6]      | [7]                  | [8]                             |
| 1       | <b>High Court of Uttarakhand, Nainital</b>            | -        | -        | -                                   | -        | -                    | -                               |
| 2       | Addl. District Judge,<br>Commercial Court<br>Dehradun | Dehradun | -        | -                                   | -        | -                    | -                               |

**Form 6**

**Contested commercial cases disposed during the month of October 2022**

| Sl. No. | Court                                      | District | Case No.           | Petitioner Name Vs. Respondent Name                          | Advocate   | Date of Registration | Whether urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/no.) | Date of Decision | Days for Disposal | Nature of Disposal (Contested/ settled) | Date of Execution of decree | Number of days for execution of decree from date of decision | Act Section                          |
|---------|--|----------|--------------------|--|--|----------------------|---|------------------|-------------------|---|-----------------------------|--|--------------------------------------|
| [1]     | [2]  | [3]      | [4]                | [5]  | [6]  | [7]                  | [8]   | [9]              | [10]              | [11]                                    | [12]                        | [13]   | [14]                                 |
| 1       | <b>High Court of Uttarakhand, Nainital</b> | Dehradun | AO No. 174 of 2020 | M/s Ravindra Kumar Gupta and sons Vs Union of India & ors    | Aditya Pratap Singh Vs. Asst. S.G., VK Kaparuwan   | 18.8.2020            | Yes   | 22.10.2022       | 795 days          | disposed of (contested)                 | –                           | –  | Under Section 13 of Comm. Courts Act |
|         |  |          | AO No. 175 of 2020 | M/s Ravindra Kumar Gupta and sons Vs Union of India & ors    | Aditya Pratap Singh Vs. Asst. S.G., VK Kaparuwan   | 18.8.2020            | Yes   | 22.10.2022       | 795 days          | disposed of (contested)                 | –                           | –  | Under Section 13 of Comm. Courts Act |
|         |  |          | AO No. 183 of 2020 | Union of India and anr. Vs. M/s Ravindra Kumar Gupta and co. | VK Kiaparuwan (Asst. S.G.) Vs. Aditya Pratap Singh | 29.08.2020           | Yes   | 22.10.2022       | 784 days          | disposed of (contested)                 | –                           | –  | Under Section 13 of Comm. Courts Act |



|    |                               |  |              |            |     |            |      |         |            |   |        |
|----|-------------------------------|--|--------------|------------|-----|------------|------|---------|------------|---|--------|
| 7  | Arb 44/2022                   | VGRASSP Services Vs Director Directorate of Panchayati Raj   | S.K. Gupta   | 18.05.2022 | Yes | 29.10.2021 | 163  | Contest | 31.10.2022 | 2 | Sec 09 |
| 8  | Arb 45/2022                   | VGRASSP Services Vs Director Directorate of Panchayati Raj   | S.K. Gupta   | 18.05.2022 | Yes | 29.10.2021 | 163  | Contest | 31.10.2022 | 2 | Sec 09 |
| 9  | Misc 57/2021                  | Sharda Construction Vs Shri Brij Bhushan                     | Ajay Panday  | 18.08.2021 | No  | 19.10.2022 | 427  | Contest | -          | - | Sec 21 |
| 10 | Misc 19/2021                  | State of Uttarakhand Vs M/s Bharat Bhoomi Builders           | SC Virmani   | 27.02.2021 | No  | 20.10.2022 | 600  | Contest | -          | - | Sec 21 |
| 11 | Misc 89/2022                  | Gurunanak Enterprises Vs M/s Daya Chand Engineering          | Bhanu Joshi  | 09.09.2022 | No  | 01.10.2022 | 31   | Contest | -          | - | -      |
| 12 | Exe 2057/2020                 | PNB Housing Finance Ltd                                      | V Kirpa Ram  | 28.08.2020 | No  | 01.10.2022 | 763  | Contest | -          | - | -      |
| 13 | Exe 135/2019                  | Shri Narender Kumar Vs JBC Creation                          | Yogesh Sethi | 01.07.2019 | No  | 21.10.2022 | 1176 | Contest | -          | - | -      |
| 14 | Exe 134/2019 old no. 139/2018 | Mahavir Transmission Vs Pashimachal Vidyut Vitran Nigam Ltd. | Vaibhav Jain | 30.08.2018 | No  | 29.10.2022 | 1490 | Contest | -          | - | -      |

**Form 7****Summary of Commercial Cases during the month**

| Sl. No. | Court   | District | Total number of cases pending on the 1st day of the month | Total number of cases instituted during the month | Total number of cases disposed during the month | Total number of cases pending at the end of the month |
|---------|---|----------|---|---|---|---|
| [1]     | [2]   | [3]      | [4]   | [5]   | [6]   | [7]   |
| 1       | <b>High Court of Uttarakhand, Nainital</b>      |          | 77  | 2   | 4   | 75  |
| 2       | Addl. District Judge, Commercial Court Dehradun | Dehradun | 1299  | 100   | 189   | <b>1210</b>   |

**Form 6(i):****Mediation Data during the month****List of cases received for Pre-Institution Mediation and Settlement during the month**

| Sl. No. | Name of Mediation Centre (For example, DLSA or Main Mediation Centre Mumbai) | Total number of applications pending on the 1 <sup>st</sup> day of the month | Total number of applications received during the month | Total number of cases settled during the month | Total number of non-starter cases during the month | Total number of applications pending at the end of the month |
|---------|--|--|--|--|--|--|
| [1]     | [2]  | [3]  | [4]  | [5]  | [6]  | [7]  |
| 1       | <b>Mediation Centre, High Court of Uttarakhand, Nainital</b>                 | -  | -  | -  | -  | -  |
| 2       | DLSA, Dehradun   | 46   | 22   | 1  | 9  | 58   |
| 3       | DLSA, Haridwar   | Nil  | Nil  | Nil  | 2  | 2  |

**STATISTICAL DATA OF CASES OF COMMERCIAL COURTS, COMMERCIAL APPELLATE COURTS,  
COMMERCIAL DIVISION & COMMERCIAL APPELLATE DIVISION IN THE STATE OF UTTARAKHAND**

**FOR THE MONTH OF OCTOBER - 2022**

|                                  | <b>Commercial Court (below District Judge Level)</b> | <b>Commercial Court (at District Judge Level)</b> | <b>Commercial Appellate Court (at District Judge level)</b> | <b>Commercial Division (High Court)</b> | <b>Commercial Appellate Division (High Court)</b> |
|----------------------------------|--|---|---|---|---|
| <b>No. of Courts Operational</b> | 1  | -   | -   | -                                       | 1   |
| <b>No. of cases Instituted</b>   | 100  | -   | -   | -                                       | -   |
| <b>No. of appeals filed</b>      | -  | -   | -   | -                                       | 2   |
| <b>No. of cases pending</b>      | 1210   | -   | -   | -                                       | 75  |
| <b>No. of cases disposed of</b>  | 189  | -   | -   | -                                       | 4   |